



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.02.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 10.02.2025 & 11.02.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 06 of 2021 & I.A. No. 1403, 1404, 1405, 1406, 1583 of 2021 Part Heard	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan Lagna Panda Uday Bali	Shama Nargis-R1 Zoheb Hossain Siddharth Agrawal Nisha Kaur Uberoi-R2 Davander Prasad, Dy. Director Law CCI Krishna Yadav-R3
2.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata With	Shreyash U. Lalit	Siddhant Jaiswal
3.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata With	Shreyash U. Lalit	Siddhant Jaiswal
4.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreyash U. Lalit	Siddhant Jaiswal

5.	Comp. App. (AT) No. 31 of 2025	Rakesh Rathi Vs. National Financial Reporting Authority	Ruby Singh Ahuja	Zoheb Hossain Vivek Gurnani Suradhish Vats
6.	Comp. App. (AT) (Ins) No. 224 of 2023 & I.A. No. 804, 805, 806, 1592, 1593 of 2023 & 6919 of 2024 Part Heard	Ghanashyam Misra & Sons Pvt. Ltd. & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd.	Mahesh Agarwal	Arjun Krishnan Ankur Singh-R1 Pranav Sachdeva Pranav Sachdeva-R2
7.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784, 6333 of 2024 Part Heard	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	Chitranshul A. Sinha	J. Rajesh Dhrupad Vagahni Jaitegan Singh Khurana- R1
8.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
9.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
10.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola- R1 Himanshu Satija-R4

11.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
12.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
13.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co- Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar